

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.060/01340/2017 Date of decision: 13.11.2017

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

Gurdev Singh Azad S/o Sh. Phuman Singh (Group B) Ex. Asstt. Divisional Accounts Officer aged 76 years, R/o Mandir Street Azad Nagar Firozpur (Punjab).

VERSUS ... APPLICANT

1. General Manager, Northern Railways, Headquarter Office, Baroda House, New Delhi.
2. Chief Medical Superintendent, Northern Railway, Northern Railway, Firozpur.

... RESPONDENTS

PRESENT: Sh. Karnail Singh, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. On the commencement of hearing, learned counsel for the applicant seeks permission to withdraw this O.A. to enable him to file a fresh one by impugning the rejection order dated 17.05.2017, on the same cause of action.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 13.11.2017.
Place: Chandigarh.

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